

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

I.A. No.22-24/2005 in CIVIL APPEAL NO. 4927-4929 OF 2002

PANKAJ GUPTA & ORS.

Appellant (s)

VERSUS

STATE OF JAMMU & KASHMIR & ORS.

Respondent(s)

(With appln(s) for clarification/modification of court's order dt. 16.9.04 and office report)

Date: 05/09/2007 These Appeals were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Appellant(s) Mr. N. Ganpathy,Adv.

For Respondent(s) Mr. J.S. Attri,Adv.

Mr. Anis Suhrawardy ,Adv
Mr. Satish Vig ,Adv
Rr-Ex-Parte

Mr. Anoop Kumar Srivastava, Adv.
Mr. Rameshwar Prasad Goyal ,Adv

UPON hearing counsel the Court made the following
ORDER

List after one week.

(R.K.DHAWAN) (VEERA VERMA)
COURT MASTER COURT MASTER